

Missions to levels consistent with the work load and the demands of functional efficiency, with due regard to the need for economy.

VOTING IN U.N.O.

4760. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of EXTERNAL AFFAIRS be pleased to state the number of times India has voted with U.S.A. and U.S.S.R. or has remained neutral in U.N.O./Security Council since India joined these organisations to date, separately for each ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : The information asked for is available in the UN documents, and will be abstracted and placed on the Table of the House in due course.

An analysis of the recorded voting at the last General Assembly session shows that India voted with U.S.A. on 61 resolutions, and with the U.S.S.R. on 69 resolutions. India voted with both U.S.A. and U.S.S.R. on 57 resolutions.

TRANSISTORS PRODUCED IN BHARAT ELECTRONICS LTD.

4761. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of DEFENCE be pleased to state :

(a) the defects in the transistors supplied to the Defence Academy last year by the Bharat Electronics Ltd. and rejected by them as sub-standard;

(b) whether these defects could not be remedied; and

(c) the steps Government have since taken to improve the quality and production of transistors in the Bharat Electronics Ltd. ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) to (c). No orders for Transistors were placed on Bharat Electronics Ltd. by the Indian Defence Academy nor were any supplies made by B.E.L. to the Defence Academy during the year 1967-68.

INVITEES TO THE CHINESE EMBASSY FUNCTION IN NEW DELHI

4762. SHRI DHIRESHWAR KALITA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Chinese Charge D' Affairs in India held Chinese National Day Reception ceremony on the 1st August, 1968 in New Delhi;

(b) if so, who were the invitees;

(c) whether the Chinese Charge D' Affairs complied with the Government of India's direction that "all the invitation cards should be routed through Ministry of External Affairs;" and

(d) if not, the steps which Government took to prevent invitees attending the ceremony ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) The Chinese CDA held a reception on the 1st of August, 1968 on the occasion of the anniversary of the founding of the Chinese army.

(b) Invitees included diplomats, foreign students and some Indian nationals.

(c) No Sir.

(d) It has never been the intention of Government to prevent invitees attending functions in the Chinese Embassy. The requirement of routing invitations through the Ministry of External Affairs is only designed to ensure proper security for the Chinese Embassy. Since the Chinese Embassy failed to observe the procedure, Indian invitees had to be identified before being permitted to enter the Embassy.

VISIT OF PLANNING COMMISSION DELEGATION TO U.S.S.R.

4763. SHRI B. N. SHASTRI, Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 3169 on the 7th August, 1968 and state :

(a) whether composition of the delegation scheduled to visit U.S.S.R. has since been finalised; and